GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO.223 TO BE ANSWERED ON 24.06.2019

STIPEND TO APPRENTICES

223. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- a) whether the stipend paid to the apprentices have been linked with the minimum wages applicable to the respective State where the establishments have located:
- b) if so, the details thereof;
- c) the details of the stipend payable for the apprentices for their training period applicable under the Apprentices Act;
- d) the details of the stipend paid for the apprentices engaged having completed their Diploma and Graduate in various engineering disciplines; and
- e) the comparable statement for the stipend drawn by the apprentices in hand having completed their Industrial Training Institute (ITI) trades after X class and the Graduate or Diploma engineers engaged as apprentices?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (c) Yes Sir. The stipend paid to the trade apprentices have been linked with the minimum wages of semi-skilled workers applicable in the respective State where the establishments are located. The details are provided below in the table. This stipend is payable to the apprentices during their apprenticeship training period as defined under the Apprentices Act, 1961 (amended 2014).

Minimum stipend to be paid to the apprentices	1st Year	70% of minimum wage of semi-skilled workers notified by the respective State or Union territory	
	2nd Year	80% of minimum wage of semi-skilled workers notified by the respective State or Union territory	
	3rd Year	90% of minimum wage of semi-skilled workers notified by the respective State or Union territory.	

(d) The stipend payable for the technician apprentices engaged after having completed their Diploma is INR 3542 per month and for Graduate apprentices in various engineering disciplines is INR 4984.

(e) The comparison between the stipend drawn by the apprentices who have completed their Industrial Training Institute (ITI) trades after X class and the Graduate or Diploma engineers engaged in apprentices is given in the table below:

Three categories of cities – A, B and C	Average minimu m wagesfo r the semi- skilled workers in INR	Average Stipend rate for trade apprentices (1 st year at 70% rate)in INR*	Stipend rate for graduate apprentic es in INR	Stipend rate for Technician (Diploma) Apprentices in INR
Α	16042	11229.4	4984	3542
В	13702	9591.4	4984	3542
С	11362	7953.4	4984	3542

^{*} This is indicative and will vary from State to State.
